

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

**Budget Session**  
**Thursday, April 12, 2018.**

### Government Business

1. Questions.
2. Dr. M. AMPAREEN LYNGDOH, MLA to raise a Short Duration discussion under Rule 50 of the Rules of Procedure and Conduct of Business regarding the news item appeared in the Meghalaya Guardian dated 05.04.2018 under the caption "*CM for works permit to Bangla Nationals*".
3. Shri LAHKMEN RYMBUI, Minister in-charge Education to lay a statement relating to Starred Question No. 56 replied on 23.03.2018.
4. Shri KYRMEN SHYLLA, Minister in-charge Social Welfare to lay the Annual Report on the Implementation of the Persons with Disabilities Act, 1995 in the State of Meghalaya for the year 2016-2017.
5. General Discussion on the Budget.

*Shillong,*  
*The 11<sup>th</sup> April, 2018.*

*Commissioner & Secretary,*  
*Meghalaya Legislative Assembly.*